

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.136 – RST.App/7(AHM)2022

In

CP(IB) 835 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shivani Sumit Jain Proprietor of S K Infra

.....Applicant

V/s

Riddhi Corporate Services Ltd

.....Respondent

Order delivered on: 19/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. M D Gautam, Adv. i/b Mr. Narendra Jain, Adv.

For the Respondent

: Mr. Amrish Gandhi, PCS

ORDER

Due to paucity of time, the matter could not be taken up.

List the matter on 20.09.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

Anuj